(b) In view of (a) above, the question does not arise.

(c) and (d) In the draft Eighth Five Year Plan submitted to the Planning Commission, it is envisaged to open 10 Homoeopathic and 10 Ayurvedic dispehsaries/unitB. Subject to availability of funds. The details of systemwise, location-wise and expected dates of their openings.can be finalised only after the Eighth Plan outlay has been approved.

Charter of demands from employees of Leprosy Institutes

3058. SHRI SAMAR MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have re ceived a memorandum dated 14-12-91 from All India Leprosy Institutes' Staff Association regarding settle ment of 23-point charter of demands;

(b) whether Government have initiated any steps for settlement of the demands; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir. The memorandum contains 27 demands.

(b) and (c) The Government has already initiated action with regard to some of the demands. As regards the others the matter is under consideration in consultation with the appropriate authority.

Representation from MeHical Graduates from Kashmir

3059. SHRI RAMACHANDRAN PILLAI: Will the <u>Minist</u>er of HEALTH AND FAMILY WELFARE be pleated to state:

to Questions 100

(a) whether Government have re ceived representations from Medical Graduates from Kashmir urging for allowing them to complete their in ternship in Delhi with usual allow ances in view of the difficulties they are facing due to their migration from Kashmir to Delhi- and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) Yes, Sir. A representation on behalf of certain medical graduates from the Kashmir University has been received without supporting documents. However, one of the candidates, who has submitted the supporting documents, separately, has been allowed to do internship in Saf-darjung Hospital New Delhi, as per his request.

Tubectomy forced on old widow

3060. SHRI DHULESHWAR MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government's attention has been drawn to the news item captioned "Tubectomy forced on 61 year old widow" which appeared in the 'Indian Express' New Delhi of 28th February, 1992;

(b) whether Government have called for any report from the State Government in the matter; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) Yes, Sir.

(c) Full facts of the case are awaited from the State Government.